

Title:To all

Reference No.:

Certificate of Registration

Date:09/11/2009

November 5, 2009

IndiaFirst Life Insurance Company Limited, a joint venture life insurance company promoted by Bank of Baroda and Andhra Bank, India and Legal & General Middle East Limited, UK, a wholly owned subsidiary of Legal & General Group plc, UK has been registered as a Life Insurer under Section 3 of the Insurance Act, 1938 with the Authority. The Certificate of Registration (Forms IRDA/R3) has been issued by the Authority on 5.11.2009. With this registration, the total number of **life insurers** registered with the Authority has gone up to 23.

Sd./-

(R. Kannan) Member (Actuary)